

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
MVR SHIPPING SERVICES PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	MVR SHIPPING SERVICES PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	28/06/1991
3.	Authority under which Corporate Debtor is incorporated/registered	RoC-Chennai - Ministry of Corporate Affairs
4.	Corporate Identity Number of Corporate Debtor	U63090TN1991PTC021039
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Regd Office: 3, JAFAR SYRANG STREET, CHENNAI 600001
6.	Insolvency Commencement Date in respect of the Corporate Debtor	22.11.2023 (Order received on 23.11.2023 at 16.53hours)
7.	Estimated date of closure of Insolvency Resolution Process	19 th May 2024
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	SATYADEVI ALAMURI IBBI/IPA-002/IP-N00071//2017-18/10205
9.	Address and e-mail of the interim resolution professional, as registered with the Board	No.23 Lake Area, 3 rd Cross Street, Nungambakkam Chennai 600034 email id: satyadevifcs@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	First Floor, 23, LAKE AREA, 3 RD CROSS STREET, NUNGAMBAKKAM CHENNAI 600034, TAMIL NADU, INDIA E-Mailid:cirp.mvrshipping@yahoo.com
11.	Last date for submission of claims	07.12.2023 (14 days from 23.11.2023 being receipt of order date)
12.	Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	(A) Web link: https://ibbi.gov.in/home/downloads (B) N.A.

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25.11.2023

A. Satyadevi

CS SATYADEVI ALAMURI
INSOLVENCY PROFESSIONAL
IBBI/IPA-002/IP-N00071 2017-18/10205
23 Lake Area, 3rd Cross St
Rear Entrance, Opp. Corporation Zone
Nungambakkam, Chennai-600 034.

Notice is hereby given that the National Company Law Tribunal, Divisional Bench I, Chennai has ordered the commencement of a corporate insolvency resolution process against MVR Shipping Services Private Limited ON 22.11.2023 Vide order No.CP/IB/127/CHE/2023 dt. 22.11.2023. The Creditors of MVR Shipping Services Private Limited are here by called upon to submit a proof of their claims on or before 07.12.2023 to the interim resolution professional at the address mentioned against item 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12 is not applicable to this Corporate Debtor. Submission of false or misleading proofs of claim shall attract penalties.

Sd/
CS SATYADEVI ALAMURI
Interim Resolution Professional of
MVR Shipping Services Private Limited under CIRP
IBBI/IPA-002/IP-N00071/2017-18/10205

Date 24.11.2023